

· CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH

- 1) O.A. NO. 388/2000 M.A. NO. 757/2000 M.A. NO. 484/2000
- 2) O.A. NO. 389/2000 M.A. NO. 485/2000 M.A. NO. 759/2000
- 3) O.A. NO. 390/2000 M.A. NO. 486/2000 M.A. NO. 915/2000
- 47 O.A. NO. 391/2000 M.A. NO. 758/2000
- 5) O.A. NO. 401/2000 M.A. NO. 524/2000

New Delhi this the 6th day of November, 2000.

HON'BLE SHRI JUSTICE ASHOK AGARWAL, CHAIRMAN HON'BLE SHRI S.A.T.RIZVI,

- 1) O.A. NO. 388/2000 M.A. NO. 757/2000 M.A. NO. 484/2000
- Brij Pal Singh S/O Lal Chand, N.No.2157-A, Raghuwar Pura Ist, Gandhi Nagar, Delhi.
- Shyam Lal S/O Lal Chand, H-4/2 Nand Nagri, Shahdara, Delhi.
- 3. Nathu Ram S/O Surat Ram, H. No. 9/3166, Gali No. Dharampuri, Gandhi Nagar, Delhi.
- Satish Kumar S/O Banwari Lal, C-3/315, Nand Nagar, Shahdara, Delhi.
- Rakesh Kumar S/O Balbir Singh, C-189, Seemapuri, Shahdara, Delhi.
- 6. Rajinder Kumar S/O Ram Lal, Qtr. No. H-59, Sriniwaspuri, New Delhi.
- Satbir Singh S/O Murari Lal, Qtr. No. H/59, Sriniwaspuri. New Delhi.
- 8. Ashok Kumar S/O Jai Singh, 3/34, Prem Nagar, Shahdara, Delhi.
- Prem Chand S/O Kali Charan, H.No.346, G/Block, Old Scemapuri, Shahdara, Delhi.

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10. Mahender S/O Shish Pal, Brick No.1, N.P.L.Kingsway Camp, Delhi.

... Applicants

-versus-

- 1: Lt. Governor, NCT, Govt. of NCT of Delhi.
- Secretary, Ministry of Home Affairs, New Delhi.
- 3. Commissioner of Delhi Police, I.P. Estate, New Delhi.
- 4. Dy: Commissioner of Police, > East Distt., Delhi.

... Respondents

- 2) 0.A. NO. 389/2000 M.A. NO. 485/2000 M.A. NO. 759/2000
- 1. Smt. Malti Devi W/O Jai Prakash, H.No.68/863, Panchquian Road, New Delhi.
- Vijay Pal S/O Banwari Lal, H-41, New Police Lines, Kingsway Camp, Delhi.
- 3. Sohan Lai S/O Parshadi Lai, C-28/258, No.5, Dhobi Ghat, Taikatora Road, New Delhi.
- Krishan Chand S/O Rameshwar Dayal, R/O 174, Road No.7, Andrews Ganj, New Delhi.
- 5. Bijender Singh S/O Murari Lal, R/O B#437, Kasturba Gandhi Marg, New Delhi.
- 6. Rajesh S/O Nepal, R/O H.No.15/291, Trilokpuri, Delhi.
- Sanjay Kumar S/O Faquir Chand, R/O 10/861, Nabi Karim, Paharganj, New Delhi.
- Sheojee Ram S/O Kuda Ram,
 3870, Lodhi Niwas,
 Gali Hospital Wali,
 Kala Mahal, Daryaganj, Delhi.
- Manoj Kumar S/O Madan La1,
 R/O 60/70 Gali Ravidash,
 Nabi Karim, New Delhi.
- Chandan Singh S/O Hari Chandan, H-48, New Police Lines, Kingsway Camp, Delhi.
- 11. Bhagwan Das S/O Khokha Ram, R/O C-3/525, Nandnagri, Delhi-110053.





- Satish Kumar S/O Fatch Singh, R/O Qtr. No.22, PS Mandir Marg, New Delhi.
- 13. Rajpal S/O Nand Ram, R/O T-378 Balmiki Mandir, Kali Masjid, East Nizamuddin, New Delhi.
- 14. Ram Kishan S/O Roop Chand, E-5/289, Dakshinpuri, New Delhi.
- 15. Har Parsad S/O Sunder Lal. R/O 6/436, Trilokpuri, New Delhi.
- 16. Prakash S/O Mani Ram, RZ-130 Brahmpuri, Pankha Road, New Delhi.

... Applicants

-versus-

- Lt. Governor, NCT, Govt. of NCT of Delhi.
- Secretary, Ministry of Home Affairs, New Delhi.
- Commissioner of Delhi Police, I.P. Estate, New Delhi.
- Dy. Commissioner of Police, Headquarters-1, New Delhi.

... Respondents

- 3) O.A. NO. 390/2000 M.A. NO. 486/2000 M.A. NO. 915/2000
- Vinod Kumar S/O Hari Chand. R/O House No.H-269. New Police Lines, Delhi-9.
- Ram singh S/O Surjan Singh, House No.9/3081/C, Gali No. Dharampura, Gandhi Nagar, Delhi.
- Babu Lal S/O Trilok Chand.
 R/O N-76/130 New Om Nagar.
 Model Town, Dhobi Ghat,
 New Delhi-9.
- Suresh Kumar S/O Sher Singh, R/O Sangam Park, A Block, House No. 251, Delhi.
- 5. Virpal S/O Shyam Lal, R/O House No. N-71B-11, Majnu Ka Tila, Purani Chandrawal, Delhi.





- 6. Smt. Darshana W/O Shiv Prasad, R/O Ajmeri Gate, Bagichi Tansukrai, House No. 1252, Delhi.
- 7. Madan Lal S/O Ganga Ram, Qtr. No.H/59, Sriniwaspuri, Baljeet Nagar, Delhi, R/O Ajmerigate, Delhi.
- Bhajan Lal S/O Gagan Ram, R/O 7321/9, Baljit Nagar, New Delhi-110008.

... Applicants

-versus-

- i. Lt. Governor, NCT, Govt. of NCT of Delhi.
- 2. Secretary, Ministry of Home Affairs, New Delhi.
- 3. Commissioner of Delhi Police, I.P. Estate, New Delhi.
- 4. Principal,
 Police Training School,
 North-West Area, Delhi.
- Dy. Commissioner of Police (West Delhi Area), New Delhi.

... Respondents

4) O.A. NO. 391/2000 M.A. NO. 758/2000

> Ashok Kumar S/O Chet Ram, Vill. Ashatpur Khanad, P.O. Daulatpur, New Delhi.

... Applicant

-versus-

- Lt. Governor, NCT, Govt. of NCT of Delhi.
- Secretary, Ministry of Home Affairs, New Delhi.
- Commissioner of Delhi Police, I.P. Estate, New Delhi.
- 4. Principal,
 Police Training School,
 Jharoda Kalan,
 New Delhi.

... Respondents





5) O.A. NO. 401/2000 M.A. NO. 524/2000

- 1. Ishwar Singh S/O Amar Singh, C#307, Sultanpuri, Delhi.
- Dharambir S/O Ram Singh, A-38, Jwalapuri, Delhi.
- Satbir Singh S/O Jai Singh, R/O 1561/B Nawada Mohalla, Najafgarh, Delhi.
- 4. Daya Chand S/O Ratan Singh, Vill. & P.O. Jaunti, Delhi.
- 5. Ramesh chandar S/O Shyam Lal, H.No.512, S-Block Mangolpuri, Delhi-83.
- Satish Babu S/OZile Singh,
 R/O L-442 Sakurpur J. J. Colony,
 Delhi.
- Karambir S/O Rajendra Singh, C-9/410 Sultanpuri, Delhi-41.
- Suresh <u>Kumar</u> S/O Raghubir Singh, C-2/309, Sultanpuri, Delhi-41.
- Jagdish S/O Sudo Ram,
 R/O 18-521, Kaccha Tilar,
 Delhi.
- 10. Bijender Singh S/O Tarif Singh, R-182, Jwalapuri, Nangloi, Delhi.
- 11. Ram Kishan S/O Hargyan Singh, C-2/86, Harpuri, Delhi-41.

... Applicants

-versus-

- Lt: Governor, NCT, Govt. of NCT of Delhi.
- 2. Secretary,
 Ministry of Home Affairs,
 New Delhi.
- 3. Commissioner of Delhi Police, I.P. Estate, New Delhi.
- 4. Dy. Commissioner of Police, West Distt., Delhi.

... Respondents

Applicants by Shri Ramji Prasad, proxy for Shri U.S. Prasad, Advocate.

Respondents by Shri Ajesh Luthra, Advocate.





O R D E R (ORAL)

Shri Justice Ashok Agarwal:

Applicants in the present cases are similarly placed as the applicants in the case of Smt. Ramwati & Ors. v. Lt. Governor, NCT of Delhi & Ors., O.A. No. 2237/1998 decided on 28.9.1999 and in the case of Mahabir Singh & Ors. v. Union of India & Ors., O.A. No. 962/2000 decided on 12.9.2000. In the circumstances, present OAs are also liable to be disposed of by giving directions similar to the ones issued in the aforesaid OAs.

- 2. As has been done in the aforesaid cases, we take note of the statement made by and on behalf of the respondents that their proposal for creation of 286 posts of class IV employees including Sweepers is under active consideration of the Central Government, and that as and when the posts are sanctioned and subject to the fulfilment of eligibility conditions under the relevant rules and instructions, they will take further action to regularise the applicants as Sweepers.
- In view of the aforesaid statement, dispose of the present OAs with a direction that respondents should obtain the sanction for the aforesaid posts expeditiously and subject to fulfilment of the eligibility conditions by the applicants under the relevant rules and instructions, they shall take further action to regularise them as Sweepers. This action shall be taken as expeditiously



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as possible and in any event within a period of four months from the date service of this order. There

shall be no order as to costs.

(S.A.T.Rizvi) Member (A) (Ashok Agarwal Chairman

/as/

Attested Marsh Co. Cg